HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that on **Tuesday, 14th February 2023** :

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice Ravindra V. Ghuge** and the **Hon'ble Shri Justice Sandipkumar C. More** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri Justice Ravindra V. Ghuge.**

II

The **Hon'ble Shri Justice Sandipkumar C. More** sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri Justice Arun Pednekar**.

High Court, Appellate Side,	)	By Order,
Bombay.	)	Sd/-
	)	(H. M. Bhosale)
Date : 10th February 2023	)	Registrar (Judl-I)